

NOTICE

Please take notice that business of the Court shall remain suspended today & tomorrow i.e. 13.07.2020 & 14.07.2020 for sanitization and to observe other protocol in the premises of High Court of Jharkhand. All the cases listed on 13.07.2020 and 14.07.2020 shall remain stand over.

Extremely urgent matters for hearing shall be mentioned before the Hon'ble the Chief Justice through Registrar General on official email (rgjhc-jhr@nic.in).

By Order
Sd/-
(Ambuj Nath)
Registrar General

**Dated the 13th July 2020
High Court of Jharkhand, Ranchi.**